

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P NO.316/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M.

Name of the Company Under Section		Swastik Projects Pvt Ltd -Vs- ROC, WB 252(3)		

1. My D. N. Sharman ) My Jobston 31/2

<u>31.07.2017 – C.P. No. 316 / KB / 2017 – Swastik Projects Pvt. Ltd. –Versus- ROC, W.B.</u>

## <u>ORDER</u>

Ld. Lawyer on behalf of the petitioner is present.

Heard the application filed under Section 252(3) of Companies Act, 2013.

Perused the record. The ROC Report is not available office is directed to call

for a report from the ROC, Kolkata.

The petitioner is in the meantime also directed to take steps to expedite the

matter.

Fixed on 23.08.2017.

(MANORAMA KUMARI) MEMBER (J)